

**GOVERNMENT OF INDIA
SHIPPING, ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:4105

ANSWERED ON:20.12.2005

ACQUISITION OF LAND AND ENVIRONMENTAL APPROVAL TO PROJECTS

Kaushal Shri Raghuvir Singh

Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the process to check delay in land acquisition and environmental approval to projects has been expedited after the constitution of Secretary-level Committee by the Government;

(b) if so, the State-wise/Project-wise details of the matter disposed by the said committee;

(c) whether the said committee has identified the projects lagging behind and on whom work could not be started; and

(d) if so, the details of such cases State-wise and Project-wise?

Answer

THE MINISTER OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI T.R. BAALU)

(a) and (b) Yes, Sir. Pursuant to Committee of Secretaries (COS) meeting, the procedure for issuance of notifications under NH Act has been simplified by amending the Allocation of Business Rules. As a result, there would be a considerable reduction in time in issuance of these notifications.

The specific issues with respect to transfer of land belonging to Ministry of Defence, Civil Aviation and Railways for Delhi-Gurgaon Expressway and flyover and interchanges at Chennai on NH-45 and NH-5 have been expedited.

With regards to environmental clearance, Ministry of Environment and Forests has been directed to expedite the environmental clearance cases. Since the first meeting of COS held on 01.04.2005, 13 number of cases have been cleared (List enclosed as Annexure-I).

(c) No, Sir.

(d) Does not arise.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PART (a) AND (b) OF LOK SABHA UNSTARRED QUESTION NO. 4105 FOR ANSWER ON 20TH DECEMBER, 2005 ASKED BY SHRI RAGHUVIR SINGH KOSHAL REGARDING ACQUISITION OF LAND AND ENVIRONMENTAL APPROVAL TO PROJECTS.

ENVIRONMENT CLEARANCE RECEIVED FROM MINISTRY OF ENVIRONMENT AND FORESTS SINCE 1ST APRIL, 2005 TILL DATE

Sl. No.	Name of Stretch	Date of
1.	Gorakhpur Bypass including Rapti Bridge in Uttar Pradesh	29.04.2005
2.	Kurnool-Anantapur District from km 211 to km 336 under NHDP Phase-II	18.05.2005
3.	Lucknow to Ayodhya km 9.00 to km. 135.00 in the State of Uttar Pradesh	18.05.2005

4.	Jalandhar to Pathankot Section of North-South and East-West Corridor	13.06.2005
5.	Tindivanam (km 121.00) to Trichy Bypass End (km 325.00) in Tamil Nadu	13.06.2005
6.	From Kota to Rajasthan/Madhya Pradesh Border km 397.00 to km 579.00	13.06.2005
7.	From Trichy Bypass end to Madurai via Melur from km 325.00 to km 446.00 in Tamil Nadu	16.08.2005
8.	Ananthpur (km 336) to Karnataka Border (km 463.60) of North-South and East-West Corridor	23.08.2005
9.	Rajasthan/Madhya Pradesh Border to Jhansi km 579.00 to km 610.00 on NH-76 and km 00.00 to km 100.00 on NH-25 in the State of Madhya Pradesh and Uttar Pradesh	06.10.2005
10.	Rajmarg Chauraha (km 297 to km 405.770) at Lakhnadon in Madhya Pradesh	07.10.2005
11.	Sagar to Rajmarg Chowraha km 198 to km 296 on NH-26	07.10.2005
12.	Kelapur to Pimpalkhuti (km 153 to km 175) of NH-7 in Maharashtra	07.10.2005
13.	Armur (308) to Kalkallu (km 447) in Nagpur-Hyderabad Section of NH-7	07.10.2005